

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 06.03.2017

| S.NO | NAME OF MEDIATOR'S | TYPE OF CASE & NO.WITH TITLE OF CASE | NAME OF PETITIONER'S ADVOCATE'S | NAME OF RESPONDEN'T ADVOCATE'S |
|-------------|----------------------------|--|--|---|
| 1 | Mr. Krishna Chandra Sharma | D.B.Civil Misc. Appeal No. 481/2015 Chetan Das V/s Priti | Mr. D.S. Rajvi | Mr. S.K. Dadhich |
| 2 | Mr. Farzand Ali | S.B. Civil Writ Petition No. 2656/1997 Uttam Polyplast V/s Raj. Indu. Inv. Cor. & Anr | Mr. Manoj Bhandari | Mr. Dhanesh Saraswat |

CAUSE LIST 08.03.2017

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|-------------|---------------------------|--|--|---|
| 1 | Mr. Santosh Kumar Sankhla | S.B. Civil Second Appeal No. 17/2017 Kalwant Singh & ors. V/s Shyopati & ors. | Mr. Sanjay Nahar | Mr. Kishan Bansal |

उपसचिव

Dheeraj Sankhla
3-3-17

राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

" Help The Needy -- Timely Help May Create History "